

ORISSA ACT 10 OF 2003
THE ORISSA APPROPRIATION ACT, 2003

TABLE OF CONTENTS

PREAMBLE

SECTIONS

1. Short title.
2. Issue of Rs. 17256,38,62,000 out of the Consolidated Fund of the State of Orissa for the financial year, 2003-2004.
3. Appropriation.

THE SCHEDULE

ORISSA ACT 10 OF 2003
* THE ORISSA APPROPRIATION ACT, 2003

[Received the assent of the Governor on the 1st April 2003, first published in an extraordinary issue of the *Orissa Gazette*, dated the 4th April 2003 (No. 519)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR, 2003-2004

BE it enacted by the Legislature of the State of Orissa in the Fifty-fourth Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Orissa Appropriation Act, 2003.

Issue of
Rs. 17256,
38,62,000
out of the
Consolidated
Fund of the
State of
Orissa for the
financial year,
2003-2004.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of seventeen thousand two hundred fifty-six crores, thirty-eight lakhs and sixty-two thousand rupees towards defraying the several charges which will come in course of payment during the financial year, 2003-2004 in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

* For the Bill see *Orissa Gazette*, Extraordinary, dated the 29th March 2003 (No. 469)

THE SCHEDULE

(See sections 2 and 3)

1	2	3		
		Sums not exceeding		
No. of Vote	Services and purposes	Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
1.	Expenditure relating to the Home Department.	Revenue 524,08,68,000 Capital 62,82,32,000	9,65,30,000 ..	533,73,98,000 62,82,32,000
2.	Expenditure relating to the General Administration Department.	Revenue 23,19,32,000 Capital 1,53,72,000	2,78,62,000 ..	25,97,94,000 1,53,72,000
3.	Expenditure relating to the Revenue Department.	Revenue 551,17,26,000 Capital 29,00,000	126,72,00,000 ..	677,89,26,000 29,00,000
4.	Expenditure relating to the Law Department.	Revenue 40,12,79,000	..	40,12,79,000
5.	Expenditure relating to the Finance Department.	Revenue 1748,58,14,000 Capital 174,23,00,000	40,00,61,000 ..	1788,58,75,000 174,23,00,000
6.	Expenditure relating to the Commerce Department.	Revenue 25,39,98,000 Capital 1,00,00,000	30,000 ..	25,40,28,000 1,00,00,000
7.	Expenditure relating to the Works Department.	Revenue 206,33,28,000 Capital 346,20,71,000	1,12,35,000 50,00,000	207,45,63,000 346,70,71,000
8.	Expenditure relating to the Orissa Legislative Assembly.	Revenue 10,26,49,000	16,11,000	10,42,60,000
9.	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue 70,95,54,000 Capital 42,000	70,95,54,000 42,000
10.	Expenditure relating to the School and Mass Education Department.	Revenue 1631,53,30,000 Capital 52,03,44,000	2,50,000 ..	1631,55,80,000 52,03,44,000
11.	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and Backward Classes Development Department.	Revenue 342,04,29,000 Capital 9,91,15,000	342,04,29,000 9,91,15,000
12.	Expenditure relating to the Health and Family Welfare Department.	Revenue 553,68,42,000 Capital 50,51,50,000	1,50,000 ..	553,69,92,000 50,51,50,000
13.	Expenditure relating to the Housing and Urban <i>Development Department</i>	Revenue 346,63,41,000 Capital 49,42,65,000	1,00,000 ..	346,64,41,000 49,42,65,000

1 No. of Vote	2 Services and purpose	3 Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
14.	Expenditure relating to the Labour and Employment Department.	Revenue 25,78,74,000	..	25,78,74,000
15.	Expenditure relating to the Sports and Youth Services Department.	Revenue 5,87,10,000	..	5,87,10,000
16.	Expenditure relating to the Planning and Co-ordination Department.	Revenue 229,77,50,000	..	229,77,50,000
17.	Expenditure relating to the Panchayati Raj Department.	Revenue 753,16,87,000 Capital 16,30,00,000	46,83,000	753,63,70,000 16,30,00,000
18.	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue 62,42,000	..	62,42,000
19.	Expenditure relating to the Industries Department.	Revenue 56,98,74,000 Capital 18,04,000	..	56,98,74,000 18,04,000
20.	Expenditure relating to the Water Resources Department.	Revenue 220,72,21,000 Capital 498,17,97,000	.. 1,71,84,000	220,72,21,000 499,89,81,000
21.	Expenditure relating to the Transport Department.	Revenue 12,11,73,000 Capital 1,000	2,50,000	12,14,23,000 1,000
22.	Expenditure relating to the Forest and Environment Department.	Revenue 178,20,57,000 Capital 138,37,95,000	..	178,20,57,000 138,37,95,000
23.	Expenditure relating to the Agriculture Department.	Revenue 248,05,58,000 Capital 3,00,43,000	76,000	248,06,34,000 3,00,43,000
24.	Expenditure relating to the Steel and Mines Department.	Revenue 13,34,85,000 Capital 8,00,000	..	13,34,85,000 8,00,000
25.	Expenditure relating to the Information and Public Relations Department.	Revenue 11,90,20,000	..	11,90,20,000
26.	Expenditure relating to the Excise Department.	Revenue 13,74,84,000	..	13,74,84,000
27.	Expenditure relating to the Science and Technology Department.	Revenue 2,37,27,000	..	2,37,27,000
28.	Expenditure relating to the Rural Development Department.	Revenue 217,66,67,000 Capital 163,65,07,000	1,00,000 10,00,000	217,67,67,000 163,75,07,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue 7,80,32,000	2,34,77,000	10,15,09,000
30.	Expenditure relating to the Energy Department.	Revenue 94,84,75,000 Capital 426,20,00,000	1,36,18,000 ..	96,20,93,,000 426,20,00,000
31.	Expenditure relating to the Textile and Handlooms Department.	Revenue 54,92,65,000 Capital 15,00,03,000	54,92,65,000 15,00,03,000
32.	Expenditure relating to the Tourism and Culture Department.	Revenue 18,16,60,000 Capital 2,88,46,000	18,16,60,000 2,88,46,000
33.	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue 117,92,54,000 Capital 1,07,80,000	117,92,54,000 1,07,80,000
34.	Expenditure relating to the Co-operation Department.	Revenue 47,67,31,000 Capital 19,50,26,000	47,67,31,000 19,50,26,000
35.	Expenditure relating to the Public Enterprises Department.	Revenue 60,61,88,000	..	60,61,88,000
36.	Expenditure relating to the Women and Child Development Department.	Revenue 399,01,36,000	50,000	399,01,86,000
37.	Expenditure relating to the Information Technology Department.	Revenue 4,19,05,000	..	4,19,05,000
38.	Expenditure relating to the Higher Education Department.	Revenue 265,18,46,000 Capital 1,91,55,000	1,00,000 ..	265,19,46,000 1,91,55,000
	Appropriation for Reduction or Avoidance of Debt.	Revenue ..	190,07,24,000	190,07,24,000

1	2	3		
No. of Vote	Services and purposes	Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
	Interest Payment	Revenue	.. 3250,00,00,000	3250,00,00,000
	Internal Debt of the State Government.	Capital	.. 1931,62,02,000	1931,62,02,000
	Loans and Advances from Central Government.	Capital	.. 528,59,10,000	528,59,10,000
Total	{	Revenue Account	.. 9134,71,11,000	3624,81,07,000
		Capital Account	.. 2034,33,48,000	2462,52,96,000
	GRAND TOTAL	..	11169,04,59,000	6087,34,03,000
				17256,38,62,000